

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP/CA/10/2024
NAME OF THE PETITIONER : S T S Gnanaraj & 40 Ors
NAME OF THE RESPONDENT(S) : Tuticorin Vegetable Marketing & 8 Ors
UNDER SECTION : Sec 241,242 Of CA, 2013

ORDER

Ld. Counsel Mr. Abishek Raman for the Petitioner. Ld. Counsel Mr. Kavin for Respondents R2, R3, R8 and R9. Ld. Counsel Mr. Sanjeev for R5, R6 and R7.

Reply not yet filed. Reply be filed within 2 weeks. This is the final opportunity. In the event of failure to file reply, right to file reply will be closed.

Rejoinder be filed within a week thereafter

None appeared for R4 during the earlier hearings. Therefore R4 is set as ex parte.

List the Petition for hearing on **21.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk